

News Item Captioned "DESU Violating Centre's Directive"

*124. DR. G. S. RAJHANS : Will the Minister of ENERGY be pleased to state :

(a) whether attention of Government has been drawn to a news item captioned "DESU violating Centre's directive" appearing in 'Indian Express' of 5th October, 1985;

(b) if so, how much power DESU is taking from Bhakra Beas Management Board and since when;

(c) whether any final decision has been taken by Government in this regard; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir, Government's attention has been drawn to the news item.

(b) Delhi has no allocated share in the Bhakra Beas System. In the event of shortage, DESU draws power from the neighbouring systems, including Bhakra Beas, to meet the power requirement of the National Capital. During April to October, 1985, DESU had drawn on an average about 8.5 lakh units per day from BBMB.

(c) and (d). Government is taking steps to augment the power generating capacity in Delhi. The Inderprastha and Badarpur thermal stations are being renovated and an additional capacity of 315 MW is being installed.

[*Translation*]

Setting up of Forest-based Industries in Amravati District in Maharashtra

*130. SHRIMATI USHA CHOUDHARY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that there are possibilities of setting up of forest-based industries in Amravati district in Maharashtra;

(b) whether any survey or study has been conducted in this regard; and

(c) the steps being taken to set up industries there soon ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DUTT TIWARI) : (a) and (b). Government of Maharashtra had appointed a study group to assess the scope of establishing forest-based industries in Vidharbha region (which includes Amravati District) and for promoting forest-based occupation in these areas. The report of the study group is under consideration of the State Government.

(c) Amravati District is covered under tee Centrally Sponsored Programme of District Industries Centre and necessary assistance is available to entrepreneurs for setting up industries.

[*English*]

Allocation for oil exploration in Seventh Plan

*131. SHRI MOHANBHAI PATEL : SHRI CHINTAMANI JENA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the total amount allocated in the Seventh Five Year Plan for exploration of oil; and

(b) the total crude oil likely to be produced during the period ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) The approved outlay for ONGC and OIL for the Seventh Plan period is Rs. 9702.67 crores.

(b) The target for production of crude oil during the Seventh Five Year Plan is 159 million tonnes.

Transfer of U.S. Technology

*132. SHRI BRAJAMOHAN MOHANTY : Will the Minister of INDUSTRY be pleased to state :